

†[SHRI B. P. MAURYA'S SPEECH AT PUBLIC MEETING

1151. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in 'Vir Arjun' dated the 31st January, 1969 to the effect that the Republican Party Leader, Shri B. P. Maurya, stated at a public meeting that if the present Government is not changed through votes this time, he would form a Government of the exploited even though violent means may have to be adopted; and

(b) if so, what is the reaction of Government thereto? ]

गृह-कार्य मंत्रालय में उपमंत्री (श्री के० एस० रामस्वामी) : (क) तथा (ख) तथ्य मालूम किये जा रहे हैं ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) and (b) Facts are being ascertained.]

TRIAL OF POLICEMEN WHO PARTICIPATED IN POLICE AGITATION

1152. DR. B. N. ANTANI:

SHRI M. V. BHADRAM:

SHRI GODEY MURAHARI:

SHRI G. BARBORA:

SHRI CHITTA BASU:

SHRI DWIJENDRALAL SEN GUPTA:

SHRI RATTAN LAL JAIN:

SHRI B. D. KHOBARAGADE:

SHRIMATI VIDYAWATI CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government employees arrested in Delhi in connection with the token strike of September, 1968 numbering about 2,500 are standing trials in the courts at New Delhi and Tis Hazari;

(b) whether any discrimination has been made in regard to the cases of the policemen numbering about 1,000 connected

with the police agitation of April, 1967 in Delhi who are being tried in the Special Courts located in Civil Lines Police Station where there are no facilities available as at New Delhi and Tis Hazari Courts;

(c) whether it is a fact that some incidents have happened in the Courts located at Civil Lines Police Station in which the policemen under trial have been beaten and some of the Defence Counsels insulted by the police officials there;

(d) whether it is also a fact that the policemen had submitted written complaints to the District Magistrate, Delhi Bar Association and the Hon'ble Chief Justice of Delhi High Court impressing upon them that in the interest of justice, they be tried at New Delhi and Tis Hazari Courts like others; and

(e) the details of the complaints and the action taken thereon by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) The Central Government employees arrested in connection with the token strike of September, 1968 are standing trial in the courts at New Delhi and Tis Hazari.

(b) No, Sir.

(c) No, Sir.

(d) and (e) A reference was received praying that the venue of the courts be shifted from its present site. However, it was decided to continue the courts at the existing site.

1153. [Transferred to the 25th March, 1969.]

कार्यालयों के नामों का हिन्दी में रखा जाना

1154. श्री मान सिंह वर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार के विभिन्न मंत्रालयों और विभागों में 1962 से 1968 तक कितने नये कार्यालय बनाये गये;

(ख) उनमें से कितने कार्यालयों के नाम हिन्दी में अथवा अन्य भारतीय भाषाओं में रखे गये;

(ग) जिन कार्यालयों के नाम अंग्रेजी में रखे गये हैं उन्हें हिन्दी में न रखने के क्या कारण हैं; और

†[ ] English translation.

(घ) भारत सरकार के इस आशय के अनुदेशों का पालन न करने के क्या कारण हैं कि नये कार्यालयों के नाम हिन्दी में रखे जायें और इस सम्बन्ध में क्या कदम उठाने का विचार है ?

†[NAMING OF OFFICES IN HINDI

1154. SHRI MAN SINGH VARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of new offices created in the various Ministries and Departments of the Government of India from 1962 to 1968;

(b) the number of those offices among them which were designated in Hindi or in any other Indian languages;

(c) the reasons for not naming in Hindi the offices which have been named in English; and

(d) the reasons for not following the instructions of the Government of India to the effect that new offices should be designated in Hindi and the steps which are proposed to be taken in this regard?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) से (घ) सूचना एकत्रित की जा रही है और सदन के सभापटल पर रख दी जाएगी ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). Information is being collected and shall be laid on the Table of the House.]

PASSENGER AIR SERVICE FROM BOMBAY TO KOLHAPUR

1155. SHRI G. R. PATIL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to run a passenger air service from Bombay to Kolhapur in Maharashtra State;

(b) if so, the details thereof; and

(c) the time by when the proposal is likely to materialise?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). The Indian Airlines are considering the question of introducing

air services to Kolhapur during the Fourth Five Year Plan period. The details are yet to be worked out.

AGE LIMIT FOR I.A.S. CANDIDATES

1156. SHRI R. K. PODDAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Public Service Commission has taken a decision to raise the maximum age limit for IAS candidates from 24 to 28 years;

(b) whether it is a fact that no announcement has so far been made in this connection thus keeping the prospective candidates in suspense; and

(c) if so, the steps taken to announce the decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) and (c) Do not arise.

सुरक्षिणों की मांगें

1157. श्री सुरज प्रसाद : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली में विभिन्न मंत्रालयों के दरवाजों पर तैनात होने वाले सुरक्षिण गत कई वर्षों से अभ्यावेदन दे रहे हैं जिनमें उन्होंने अपने वेतन-मानों में सुधार करने तथा रिहायशी आवास आदि के लिए सुविधाएं देने की मांग की है; किन्तु उन पर कोई कार्यवाही नहीं की गई; यदि हां, तो उसके क्या कारण हैं; और

(ख) क्या सरकार उनकी समस्याओं का शीघ्र समाधान करने का विचार रखती है; यदि हां, तो कब तक ?

†[SECURITY GUARDS' DEMANDS

1157. SHRI SURAJ PRASAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the security police guards posted at the gates of various Ministries in Delhi have been submitting representations for the last several years